

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


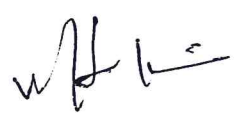
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/207/(IB)/2017  
NAME OF THE PETITIONER(S) : THE FEDERAL BANK LTD & 1  
NAME OF THE RESPONDENT(S) : BESTAI PRECAST BUILDING LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	S. Sathyanarayanan	Counsel for Maximus ARE	
	V. Hanumanth	for Repasth.	
	for Repasth.		

ORDER

Counsel for both the parties present. Matter is posted for arguments. Put up on  
11.08.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

sd/-  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)